

**BEFORE THE NATIONAL GREEN TRIBUNAL,  
PRINCIPAL BENCH, NEW DELHI**

**ORIGINAL APPLICATION NO. 635 OF 2024**

**IN THE MATTER OF:**

**News Item titled "2023 Delhi floods How govt. did not see Delhi's worst flood coming - even 24 hours before it" appearing in The Hindu dated 27.04.2024**

**AMENDED MEMO OF PARTIES (As per order dated 17.09.2024)**

**News Item titled "2023 Delhi floods How govt. did not see Delhi's worst flood coming - even 24 hours before it" appearing in The Hindu dated 27.04.2024**

**VERSUS**

**1. Central Water Commission**

Through its Secretary,

3<sup>rd</sup> Floor( South), Sewa Bhawan, R.K Puram, Sector-1, New Delhi- 110066

Email: [secy-cwc@nic.in](mailto:secy-cwc@nic.in)

(Respondent No.1)

**2. Secretary, Ministry of Jal Shakti,**

6<sup>th</sup> Floor Cabin, Shram Shakti Bhawan, Rafi Marg, New Delhi-110001

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(Respondent No. 2)

**3. Delhi Pollution Control Board, Through its Member Secretary**

4<sup>th</sup> and 5<sup>th</sup> Floor, ISBT Building, Kashmere Gate, Delhi- 110006

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(Respondent No. 3)